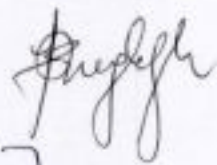


CP NO. 19/ALD/2018,
CA NO. 174/ALD/2017,
IA No. 213/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2020

NAME OF THE COMPANY: Jaiprakash Associates Ltd. with Jaypee Infrastructure Development Ltd.

SECTION OF THE COMPANIES ACT: 230/232 of Companies Act 2013

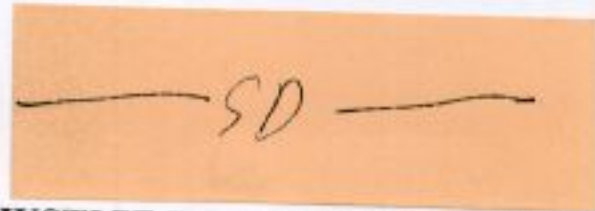
| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------------|--------------------|------------------------------|---|
| 1. | R.P. Agarwal | Sr Adv | } Applicant Comp Advocate |  |
| 2. | Abhay Kumar Singh | Adv | | |
| | AMIT SAXENA | Sr. ADV. |] For ICICI Bank |] Aditya |
| | RAHUL AGARWAL | ADV. | | |
| | ADITYA MARWAH | ADV. | | |

CP NO.19/ALD/2018, CA NO.174/ALD/2017, IA NO.213/2018

Sh. R.P. Agarwal, Sr. Advocate along with Sh. Abhay Kumar Singh, Advocate for the Applicant company and Sh. Amit Saxena, Sr. Advocate along with Sh. Rahul Agarwal and Sh. Aditya Marwah, Advocates for the ICICI Bank are present.

In view of the order passed in CP NO.(IB)330/ALD/2018, CA NO.120/2019, list this matter on 20th March, 2020.

Dated: 18.02.2020



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)

Typed by :
Kavya Prakash Srivastava
(Stenographer)